

CITY CIVIL COURT

No. ADM-I(A)/646/2018


Office of the
City Civil Court
Bengaluru-9
Dated 20th December 2018

NOTIFICATION

The following candidates out of the candidates who had applied for appointment to the posts of Peons in the unit of City Civil Court, Bengaluru in pursuance of Notification No. ADM-I(A)/717/2017 dated 9.10.2017 have been selected as Peons under The Karnataka Sub-Ordinate Courts (Ministerial & Other Posts)(Recruitment) Rules, 1982 and as per the Amendment in Notification No. LAW 01 LAC 2005 dated 13.2.2008.

Residual-Parent Cadre

Sl. No	Application No	Candidate Name	SELECTED UNDER CATEGORY
1	CCC1776GDP018341	YASHODAMMA T C	GM(OTH)
2	CCC1776GDP021220	SRISHAILA ASHOK YALAMELI	GM(OTH)
3	CCC1776GDP020361	DEEPIKA R	GM(WM)
4	CCC1776GDP016771	DIVYA S	GM(WM)
5	CCC1776GDP023650	GAYATHRI R	GM(WM)
6	CCC1776GDP002809	PRABHU VEERAYYA BENAKALLAMATH	GM(RUR)
7	CCC1776GDP002927	MANJUNATH KIDIYAPPAGOUDA CHANGOUDRA	GM(OTH)
8	CCC1776GDP001811	CHANDRAKALA YADEYURAYYA MUTTALAGERI	GM(WM)
9	CCC1776GDP009570	VIDYA S SARAGANACHARI	GM(WM)

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Principal City Civil and Sessions Judge
City Civil Court,
Bengaluru


10	CCC1776GDP008868	MANJUNATH V	GM(KAN)
11	CCC1776GDP003249	BHARAT GURAPPA HARIWAL	GM(OTH)
12	CCC1776GDP019628	MANJULA T	GM(WM)
13	CCC1776GDP022710	DINESH B J	GM(OTH)
14	CCC1776GDP019989	GEETA PANADI	GM(RUR)
15	CCC1776GDP007952	USHA D	GM(RUR)
16	CCC1776GDP002096	NAGAYYA VIBHUTIMATH	GM(OTH)
17	CCC1776GDP002368	SHRIKRISHNA MANDI	GM(RUR)
18	CCC1776GDP006781	PRATHIMA P	GM(WM)
19	CCC1776GDP013667	N ANNAPOORNA	GM(RUR)
20	CCC1776GDP021660	KALAVATHI M	GM(WM)
21	CCC1776GDP010329	VINAYAK BIRADAR	GM(RUR)
22	CCC1776GDP002881	SHARANKUMAR	GM(KAN)
23	CCC1776GDP002721	BHAGYASHREE NINGAPPA PATTAR	GM(WM)
24	CCC1776GDP011521	BASAVARAJ TELAGI	GM(PD)
25	CCC1776GDP001306	MANJULA K S	GM(PD)
26	CCC1776GDP020545	SHIVANAND KAVATAGI	GM(EX.MP)
27	CCC1776GDP015489	MAHANTESH PARAPPA BENKI	GM(PH)
28	CCC1776GDP000461	GOVINDARAJU S	GM(EX.MP)
29	CCC1776GDP006553	BHIMANNA SHIVANAND HADNUR	CAT- IIB(RUR)
30	CCC1776GDP009210	MANJUNATH S NIRAKARI	CAT- IIB(KAN)
31	CCC1776GDP007259	SHIVAPPA REVAPPA PUJARI	CAT- IIA(OTH)
32	CCC1776GDP024874	ZAKIRHUSSAIN	CAT- IIB(OTH)
33	CCC1776GDP008388	PUNDALEEK M DODAMANI	CAT- IIA(OTH)

34	CCC1776GDP005241	BASAVARAJ	CAT-IIA (EX.MP) Taken As CAT- IIA(OTH)
35	CCC1776GDP021977	AISHWARYA E	SC(WM)
36	CCC1776GDP013990	M S RAGHU	CAT- IIA(RUR)
37	CCC1776GDP024226	ROOPA NANDENNAVAR	CAT- IIA(WM)
38	CCC1776GDP015975	AKBARPATEL KANAMESHWAR	CAT- IIB(KAN)
39	CCC1776GDP007400	A M SHIVARAJA	CAT- IIA(RUR)
40	CCC1776GDP009653	RAGHAVENDRA	CAT- IIA(KAN)
41	CCC1776GDP015096	SINDHU C	CAT- IIA(WM)
42	CCC1776GDP014180	ASHOKACHAR B K	CAT- IIA(RUR)
43	CCC1776GDP005028	MANJULA	SC(WM)
44	CCC1776GDP014684	SUBHASACHANDRA B MOPAGAR	SC(OTH)
45	CCC1776GDP019782	KASAPPA HUSANAPPA HARIJAN	SC(OTH)
46	CCC1776GDP008341	SANJAY LAMANI	SC(RUR)
47	CCC1776GDP024714	MANJULA HOSAMANI	SC(RUR)
48	CCC1776GDP022012	DEVARAJ SHARANAPPA PUJAR	ST(RUR)
49	CCC1776GDP018522	SRINIVAS NAIK	SC(KAN)
50	CCC1776GDP023551	SHRINIVAS MURTHY G	SC(EX.MP)
51	CCC1776GDP020464	SRIKANT REDDY	CAT- IIA(RUR)
52	CCC1776GDP023018	SANGAPPA SHARANAPPA MADAR	SC(RUR)
53	CCC1776GDP003945	ASHWINI V	SC(WM)
54	CCC1776GDP011524	SAKKUBAI SULIKALL	CAT- IIA(WM)
55	CCC1776GDP003613	RANJITHA K S	CAT-I(WM)

56	CCC1776GDP019154	MAHAMMAD SADIK ALUR	CAT-I(KAN)
57	CCC1776GDP019089	RIYANA RUDAGI	CAT-I(WM)

Hyderabad-Karnataka Local Cadre (371-J)

Sl. No	Application No	Candidate Name	SELECTED UNDER CATEGORY
1	CCC1776GDP022112	VISHAL	GM(OTH)
2	CCC1776GDP004474	PRATIBHA RAJASHEKHAR HOOGAR	GM(WM)
3	CCC1776GDP002434	GAURISH	ST(OTH)
4	CCC1776GDP014249	KAVITA	SC(OTH)
5	CCC1776GDP007316	MADHU	CAT-I(OTH)


 20-12-2018
(SHIVASHANKAR B. AMARANAVAR)

Prl. City Civil & Sessions Judge
 Principal City Civil and Sessions Judge
 City Civil Court,
 Bangalore